GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1246 TO BE ANSWERED ON 25.11.2019

Venture Education System

1246. SHRI ABDUL KHALFOUF:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the venture education system prevailing in the State of Assam; and
- (b) whether the Government will consider to provide financial assistance to these institutions until Assam State Government take a decision about provincialisation of these institutions?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b): As per information received from State Government of Assam, Venture High Schools under Secondary Education Department as defined in the "The Assam Education (provincialisation of services of Teachers and reorganisation of educational institution) Act, 2017" means High Schools imparting Education up to class X and established by the people of the locality prior to 01-01-2006 which has received permission from the State Government and recognition from the Board of Secondary Education, Assam on or before 01-01-2006. Similarly, Venture Higher Secondary Schools as defined in the same Act, 2017 means High Schools imparting Education up to class XII and established by the people of the locality prior to 01-01-2006 which has received permission from the State Government on or before 01-01-2006. State Government of Assam has reported that the financial assistance to these venture schools has been discontinued for the last several years as per the intervention of the Hon'ble High Court. The matter is sub-judice.
